

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR M K HANJURA

Petition(s) for Special Leave to Appeal (C) No(s).
28711-28712/2010

UDAI NARAIN RAI

Petitioner(s)

VERSUS

BOARD OF REVENUE & ORS.

Respondent(s)

Date : 12/03/2015 These petitions were called on for hearing today.

For Petitioner(s) Mr.Aviral Shukla,adv.
 Mr. Nirnimesh Dube,Adv.

For Respondent(s)
 Mr. Amit Kumar,Adv.

UPON hearing the counsel the Court made the following
O R D E R

The office report is that the respondent No.4(i) has expired. Ld.counsel for the petitioner shall within a period of four weeks file an application for substitution to bring on record the lrs. of the said deceased respondent. Service of notice is complete on the respondent Nos.2 & 4, but no one has entered appearance on their behalf. Await the return of the service of notice already issued to the respondent Nos.3,7,9, 11 & 12.

List again on 15.05.2015.

(M K HANJURA)
Registrar

SB